

आयकर अपीलिय अधीकरण, न्यायपीठ – “सि” कोलकाता,  
**IN THE INCOME TAX APPELLATE TRIBUNAL  
KOLKATA BENCH “C” KOLKATA**

Before **Shri S.S.Godara, Judicial Member** and  
**Dr. A.L. Saini, Accountant Member**

**ITA No.404/Kol/2019**  
Assessment Year :2016-17

People Social Service Society, 31, Chandi Ghosh Road, Kudghat, Tollygunge, Kolkata-40 <b>[PAN No.AABAP 3646 H]</b>	<b>V/s.</b>	Commissioner of Income Tax ( <b>Exemptions</b> ), 6 <sup>th</sup> Floor, 10B, Middleton Row, Kolkata-71
अपीलार्थी /Appellant	..	प्रत्यर्थी/Respondent

अपीलार्थी की ओर से/By Appellant	Ms. Vijeta Utwalia Agarwal, AR
प्रत्यर्थी की ओर से/By Respondent	Shri Vijay Shankar, CIT-DR
सुनवाई की तारीख/Date of Hearing	27-02-2020
घोषणा की तारीख/Date of Pronouncement	27-02-2020

**आदेश /O R D E R**

**PER S.S.Godara, Judicial Member:-**

This assessee's appeal for assessment year 2016-17 calls into question of the Commissioner of Income Tax-(Exemption) Kolkata's order dated 26.12.2018 passed in M.No. CIT(E)/119(2)(b)/Kol/2018-19/4675-4677, involving proceedings u/s 119(2)(b) of the Income Tax Act, 1961'.

2. Case file suggest that the assessee has already filed its letter dated 12.07.2019 seeking to withdraw its main appeal. The Revenue is

fair enough in not opposing the same during the course of hearing. We treat this appeal as withdrawn therefore.

3. This assessee's appeal is dismissed as withdrawn.

Order pronounced in the open court 27/02/2020

Sd/-  
(लेखा सदस्य)  
( A.L.Saini)  
(Accountant Member)  
Kolkata,

Sd/-  
(न्यायिक सदस्य)  
(S.S.Godara)  
(Judicial Member)

\*Dkp

दिनांक:- 27/02/2020 कोलकाता ।

**आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-**

1. अपीलार्थी/Appellant-People Social Service Society, 31,Chandi Ghosh Road, Kudghat Tollygunge, Kolkata-40
2. प्रत्यर्थी/Respondent-CIT(Exemptions) 6<sup>th</sup> Floor, 10B, Middleton Row, Kolakta-71
3. संबंधित आयकर आयुक्त / Concerned CIT Kolkata
4. आयकर आयुक्त- अपील / CIT (A) Kolkata
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, कोलकाता / DR, ITAT, Kolkata
6. गार्ड फाइल / Guard file.

/True Copy/

By order/आदेश से,

सहायक पंजीकार  
आयकर अपीलीय अधिकरण,  
कोलकाता ।